GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2331 ANSWERED ON:10.03.2011 SETTING UP OF NATIONAL GAS HIGHWAY DEVELOPMENT AUTHORITY Pakkirappa Shri S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to set up National Gas Highway Development Authority on the lines of National Highways Authority of India (NHAI);
- (b) if so, the likely benefits of setting up of such Authority;
- (c) whether it would target nationwide expansion of the gas network; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (d): Government has notified Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006. Under the provisions of the Act, PNGRB is responsible inter alia for giving authorizations for building natural gas trunk pipelines.